

In the following 9 Applications for Certified Copies, despite notice dated 25-Feb-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 10-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-11-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201900290	Yaqoob Jamal Belim (Third Party Application)	16048-2018-STAMP NO. (11)
2	U-202002159	Nilesh Dattaram Tupe Plaintiff No. 2 in person	467-2012 (12)
3	U-202002198	Praveen L. Singh Adv. for Def. No. 5 & 6	2810-2009 (12)
4	U-202002780	Runa Ravindra Pandit (Third Party Application)	365-2016 (12)
5	U-202003829	M/S Malvi Ranchoddas & Co	8080-1996 (Record Dept.)
6	U-202100272	Laxmi Baburao Darekar	4977-2012 (Record Dept.)
7	O-202000004	Bharat Vaishnawa Adv. for Plaintiff	2074-2014 (12)
8	O-202001232	Shubhangi Subhedar Adv. for Def.	1123-2011 (Record Dept.)
9	O-202100151	Adv Anil Jaisigh Jadhav	6538-2000 (11)